

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 07/2016 in CP 10/15	TP 94/16	For filing objection	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

1) HITESH.D 9901359352	FOR PETITIONER	
2) R. Manjunatha 9880919188	For Impugning advocate	

ORDER

Counsel for Petitioner is present. Proxy Counsel for Respondent is present. C.A 07/16 is also listed today. Counsel for Petitioner requested time. List it on 21/02/2018.


Member (T)


Member (J)